

- (v) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Banaras, for the year 1981-82.
- (vi) A copy of the Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University, Banaras, for the years 1977-78, 1978-79, 1979-80, 1980-81 and 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University, Banaras, for the year ending 31st March, 1982 together with Audit Report thereon, (Volumes I and II).
- (1) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in library See No. LT-6304/83)

**DEMANDS FOR GRANTS OF
MINISTRY OF AGRICULTURE FOR
1983-84**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMED KHAN) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Agriculture for 1983-84.

(Placed in Library See No. LT-6305/83)

STATEMENT FOR DELAY IN LAYING THE ANNUAL ACCOUNTS AND AUDIT REPORT OF CENTRAL RESEARCH INSTITUTE FOR YOGA AND VISHWAYATAN YOGASHRAM, NEW DELHI, FOR THE PERIOD 18-2-80 TO 31-3-81.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Accounts and Audit Report of the Central Research Institute for Yoga and Vishwayatan Yogashram, New Delhi, for the period from 18th February, 1980 to 31st March, 1981 within the stipulated period of nine months after the close of Accounting Year.

(Placed in Library See No. LT-6306/83)

NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CONTROL EXCISE RULES, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :-

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

(i) G.S.R. 290(E) published in Gazette of India dated the 31st March, 1983 together with an explanatory memorandum extending the validity of Notification No. 70/81-Customs dated the 26th March, 1981 upto 31st March, 1986.

(ii) G.S.R. 291(E) published in Gazette of India dated the 31st March, 1983 together with an explanatory memorandum extending the validity of Notification No. 71/81-Customs dated the 26th March, 1981 upto 31st March, 1986.

(Placed in Library See No. LT-6307/83)

- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :-

(i) G.S.R. 298(E) and 299(E) published in Gazette of India dated the 31st

March, 1983 together with an explanatory memorandum making certain amendments to Notification No. 95/81-Central Excises and Notification No. 96/81-Central Excises dated the 1st April, 1981 so as to extend the duration of the partial exemption from excise duty there under to Transformers of rating of 150 K.V.A. and Electric motors of 5 KW and above upto and including 31st March, 1984.

- (ii) G.S.R. 300(E) published in Gazette of India dated the 31st March, 1983 together with an explanatory memorandum making certain amendments to Notification No. 53/80-Central Excises, No. 54/80-Central Excises and 55/80-Central Excises, dated the 13th May, 1980 so as to extend the period of the excise duty concessions thereunder to steel ingots and iron or steel products if manufactured with aid of electric furnace from indigenous sponge iron or in combination with other materials specified in notifications upto and inclusive of 30th June, 1983.

(Placed in Library See No. LT-6308/83)

COMMITTEE ON PUBLIC UNDERTAKINGS

Fifty-eighth Report

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Fifty-eighth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Fortieth Report of the Committee on National Textile Corporation Ltd.

श्री सतीश अग्रवाल (जयपुर) : एक कमेटी का मोशन लाया गया तो दूसरी कमेटी का भी उसी के साथ लाना चाहिए था। बीच में काल अटेंशन कहाँ से आ गया ?

अध्यक्ष महोदय : मोशन नहीं किया। रिपोर्ट प्रेजेंट हुई है।

12-15 hrs.

STATEMENT RE-PROCUREMENT PRICE FOR WHEAT AND MINIMUM SUPPORT PRICE FOR BARLEY FOR 1983-84 MARKETING SEASON

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I rise to make a statement on the price policy for rabi foodgrains:

The Government have fixed the procurement price for 1982-83 wheat crop at Rs. 151/- per quintal for fair average quality.

(Interruptions)

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : इसमें चने का नहीं है।

राव बीरेन्द्र सिंह : चने का पहले हो चुका है, श्रीमान जी। याद रखा करो। 195 रु० हो गया है। 40 रु० की वृद्धि हुई है।

श्री अटल बिहारी वाजपेयी : खरीदने का इंतजाम नहीं है।

अध्यक्ष महोदय : करवा रहे हैं। उन्होंने बन्दोबस्त किया है, वह कहेंगे।

राव बीरेन्द्र सिंह : वाजपेयी जी न खरीदते हैं और न खाते हैं, केवल बात करते हैं।

(व्यवधान)

श्री रशीद मसूद (सहारनपुर) : आप बाहर से नहीं मंगायेंगे यह ऐश्वर्य दे देंगे ? जब बाहर के किसान को 200 रु० दे रहे हैं तो हमें क्यों कम दे रहे हैं ?